

**(8) United Bank of India**

1. Kishanganj
2. Purnea

**(9) Kosi Kshetriya Gramin Bank**

1. Purnea

**Netherlands help to check drug peddling and smuggling question**

**3316. SHRI SRIBALLAV PANI-GRAHI :** Will the Minister of FINANCE be pleased to state :

(a) whether steps have been taken in collaboration with the Netherlands in curbing drug peddling and smuggling activities ;

(b) if so, what specific steps have been taken by both the countries in that regard ;

(c) whether any agreement has been signed by both the countries thereon ; and

(d) if so, the details thereof ?

THE MINISTER OF STATE IN THE DEPARTMENT OF REVENUE IN THE MINISTRY OF FINANCE (SHRI A.K. PANJA) : (a) to (d). There are no formal arrangements with Netherlands to combat drug trafficking and smuggling activities. However, the International Treaties on Drug Control provide for necessary co-operation in the fight against drug trafficking. Whenever necessary, INTERPOL channels are also utilised.

**Export of betel leaves**

**3317. SHRI SATYAGOPAL MISRA :** Will the Minister of COMMERCE be pleased to state :

(a) the details of exports of betel leaves during 1987-88 ; and

(b) the steps taken to increase the export of betel leaves ?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI P. R. DAS MUNSI) : (a) The provisional estimates for the figures of export of betel leaves during the year 1987-88 are as under :

Quantity : 13 tonnes.

Value : Rs. 2 lakhs.

(Source : APEDA)

(b) The export potential of betel leaves is limited. Exports are, primarily, being made to the Middle East countries, which have sizeable ethnic communities which consume this item. The consumption of betel leaves being limited, no specific proposals for increasing its export is envisaged.

**Bank money locked up in sick units**

**3318. DR. SUDHIR ROY :** Will the Minister of FINANCE be pleased to state :

(a) the amount of bank money locked up in sick units in the large, medium and small industry sectors;

(b) the ratio of recovery; and

(c) the steps contemplated by Government to deal with this continuing poor recovery of advances ?

THE MINISTER OF STATE IN THE DEPARTMENT OF ECONOMIC AFFAIRS IN THE MINISTRY OF FINANCE (SHRI EDUARDO FALEIRO) : (a) The Reserve Bank of India (RBI) has reported that as at the end of June, 1987, banks advances locked up sick units in the large, medium and small industries sectors amounted to Rs. 4,222.69 crores.

(b) As per Data Collection System of RBI, the amount recovered as such from sick units is not available.

(c) RBI has reported that in respect of potentially viable sick units, rehabilitation packages are drawn wherein reliefs/concessions are incorporated to enable sick units

to return to health. Under the package, the dues of banks/financial institutions are recovered in a phased manner with suitable reschedulement. In respect of non-viable sick units, banks undertake action as appropriate for the recovery of dues, which include, inter-alia, sale of goods hypothecated, enforcement of security available against the borrowers/guarantors, filing of suit for recovery, etc.

**Reservation for Scheduled Castes and Scheduled Tribes in Central Bank of India**

3319. SHRI SITARAM J. GAVALI: Will the Minister of FINANCE be pleased to state the selection area-wise backlog of Scheduled Castes and Scheduled Tribes vacancies from clerical to Junior Management Grade Scale-I under State Service in mainstream and Cash Department respectively as on 31st July, 1988 in the Central Bank of India ?

THE MINISTER OF STATE IN THE DEPARTMENT OF ECONOMIC AFFAIRS IN THE MINISTRY OF FINANCE (SHRI EDUARDO FALEIRO): The selection area-wise backlog of vacancies reserved for Scheduled Castes and Scheduled Tribes in promotions from clerical to Junior Management Grade Scale-I under State Service in main stream and Cash Department as on 31.12.1987, (latest available), as reported by Central Bank of India, was as under :

(Data Provisional)

Selection Area	Mainstream		Cash Department	
	SC	ST	SC	ST
1	2	3	4	5
Agra	—	—	3	1
Meerut	—	1	2	—
Ahmedabad	—	1	2	1
Baroda	1	—	1	1
Jamnagar	—	1	2	2
Surat	1	—	1	—

Bombay	—	12	1	2
Panaji	4	2	1	1
Bhopal	1	2	1	2
Gwalior	—	1	—	—
Indore	—	2	1	2
Calcutta	2	4	—	3
Durgapur	—	—	—	1
Siliguri	—	3	1	1
Gauhati	—	—	—	1
Bhubaneswar	1	—	1	—
Chandigarh	2	3	2	2
Amritsar	1	2	1	—
Ambala	—	3	1	1
Hyderabad	—	4	3	1
Bangalore	1	—	2	1
Lucknow	—	4	2	1
Kanpur	—	2	1	1
Madras	—	2	2	1
Madurai	—	1	1	1
Coimbatore	1	2	—	1
Cochin	—	3	3	1
New Delhi	—	6	2	1
Jaipur	3	2	2	2
Patna	1	4	1	1
Ranchi	1	—	2	—
Muzaffarpur	13	6	3	6
Pune	—	1	1	1
Nagpur	—	1	—	1
Raipur	—	3	—	2

**Excise duty on Nirma brand toilet soap**

3320. SHRI ZULFIQUAR ALI KHAN: Will the Minister of FINANCE be pleased to state :

(a) the rate of excise duty levied on Nirma brand toilet soap;